

**DIVISION BENCH**

**ITEM NO.2**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.307/2024 IN CP (IB) No.70/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 2<sup>nd</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Vandana Kothari, Adv.

: *For Applicant/ Liquidator*

**ORDER**

**IA NO.307/2024**

Ld. Counsel representing the Applicant/ Liquidator is present through VC.

- 1.** This is a Progress Report filed on behalf of the Liquidator, the same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.307/2024 stands disposed off.
- 3.** Let the main matter to come up on the date already fixed i.e. on 29<sup>th</sup> July, 2024, along with other IAs relating to this matter.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**2<sup>nd</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*